

34

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 59/(MAH)/2015  
M.A. No. 311/2017, 498/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Mr. Shailesh Nagindas Shah & Anr.  
V/s.  
M/s. Sun Shine Realtors Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	say. S Yb Jose George for A.27A		<u>say</u>
2	Gautam Sundaresh 1/b Leyal Amarchand mangaldas for prosecution respondent		<u>say</u>
3	Miss Krishna Raja	Adv. for the Petitioners 1/b LT Law	<u>Kraja</u>
4	Kailas S. Sune 1/b Amit Sheth Respt. No. 182		<u>Sune</u>

ORDER

MA 311, 498/2017 IN CP No.59/ 397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 18.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)